

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, 1st ESTATE, NEW DELHI-110002


F.No.1/110/2023-Judl/Suptlaw/42-426

Dated: 12.02.2024

NOTIFICATION

F.No.1/110/2023-Judl/Suptlaw/42-426 - In pursuance of the powers conferred by Section 8 of The Banning of Unregulated Deposit Schemes Act, 2019, the Hon'ble Lt. Governor of the National Capital Territory of Delhi, with the concurrence of the Hon'ble Chief Justice of the High Court of Delhi, is pleased to designate the courts of Additional Sessions Judge-02 in each Judicial District of Delhi as the Designated Court in respect of the areas of respective districts, for the purposes of aforesaid Act.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi,



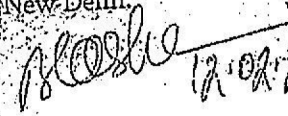
(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

F.No.1/110/2023-Judl/Suptlaw/42-426

Dated: 12.02.2024

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi.
3. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
5. The Controller of Accounts, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi.
6. Officers concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.



(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

07
17/2/24

HIGH COURT OF DELHI: NEW DELHI

Sher Shah Road, New Delhi

1562-1042

No. 1562/G-1/Gaz/DHC/2024.

Dated: 15/02/2024

From

The Registrar General
High Court of Delhi
New Delhi-110003

To

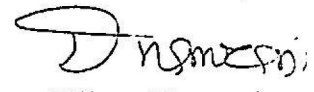
1. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi district, Patiala House Courts, Delhi.
3. The Principal District & Sessions Judge, North-west district, Rohini Courts, Delhi.
4. The Principal District & Sessions Judge, South-west district, Dwarka Courts, Delhi.
5. The Principal District & Sessions Judge, West district, Tis Hazari Courts, Delhi.
6. The Principal District & Sessions Judge, East district, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, Shahdara district, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, North-east, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
10. The Principal District & Sessions Judge-cum-special Judge (PC Act)(CBI), R.K. Avenue Courts Complex, New Delhi.
11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

Sub: Constitution of Designated Courts under the "Banning of Unregulated Deposits Scheme Act, 2019".

Sir,

I am directed to forward herewith copy of notification bearing F.No. 1/110-2023-Jud/Suplaw/421-426 dated 12/02/2024 issued by Principal Secretary (Law, Justice & L.A.) for your kind information and necessary action.

Yours Sincerely



(Dileep Namrani)
Assistant Registrar (Gazette-I.A.)
For Registrar General

P.D. S. J. (C-3)

17/02/2024

nc/sudl/w

234
891

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

17 FEB 2024

No. 6071-6151 /Power/Gaz./PDJ West/2024

Dated, Delhi the _____

Copy forwarded alongwith its enclosure, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The Reader to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS
8. For uploading on centralized website through LAYERS.
9. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani 17/2/24
(Hemani Malhotra)

Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.